

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 110

New IA/149/ND/2024 IN CP/57/ND/2019

IN THE MATTER OF:

Three C Infratech Pvt Ltd	...	Applicant
Versus		
Votive Propbuild Pvt Ltd & Ors	...	Respondent

Under Section 241-242.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Renotified to 21.05.2024

Sd/-
(Court Officer)